

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No. 660/2015  
O.A. No. 3783/2012

New Delhi, this the 18<sup>th</sup> day of January, 2017.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. P.K. BASU, MEMBER (A)**

1. Pradeep Kumar Kapoor,  
S/o Late Shri A.N. Kapoor,  
Aged about 58 years,  
R/o 1522/108, First Floor,  
Trinagar, Delhi-110035.
  
2. Ajay Kumar Vishnoi,  
S/o Late Shri Ram Kumar Singh Vishnoi,  
Aged about 58 years,  
R/o A-34/200, Shalimar Garden Extn.II,  
Sahibabad, Ghaziabad, U.P.
  
3. Smt. Sunita Jain,  
W/o Late Anil Kumar Jain,  
Aged about 53 years,  
R/o B-158, Vivek Vihar,  
New Delhi-110095. .. Applicants

(By Advocate : Ms. Pragnya Routray)

Versus

1. Shri Mohanjeet Singh,  
Commissioner,  
East Municipal Corporation of Delhi,  
419, Udyog Sadan,  
Patpar Ganj, Delhi-110092.
  
2. East Delhi Municipal Corporation of Delhi,  
Through its Commissioner,  
419, Udyog Sadan,  
Patpar Ganj, Delhi-110092. .. Respondents

(By Advocate : Ms. Manisha Singh)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the respondents submits that they have complied with the orders of this Tribunal.

2. The C.P. is, therefore, closed and notices are discharged.

**(P.K. BASU)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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